

Malla Vara Ganesh Apparao Vs Kakarla Sitaramayya & Others

Court: Andhra Pradesh High Court - Amaravati

Date of Decision: Jan. 25, 2024

Acts Referred: Code Of Civil Procedure, 1908 & Section 34, 96

Hon'ble Judges: V. Gopala Krishna Rao, J

Bench: Single Bench

Advocate: G L Nageswar Rao, Sreenivasa Rao Velivela

Final Decision: Dismissed

Judgement